

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

44.

**IA 835(MB)2024 IN
C.P. (IB)/54(MB)2023**

CORAM:

MS. ANU J. SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **17.04.2024**

NAME OF THE PARTIES:

State Bank Of India
Vs
Vidya S. Agrawal

SECTION: 95(1), 60(2) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Ms. Ruchita Jain, Ld. Counsel for the Petitioner present. Mr. Mayank Bagla, Ld. Counsel for the Personal Guarantor present.
2. Heard the Counsel from both sides and perused the material available on records. **Reserved for orders.**

Sd/-
ANU J. SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)